

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 151 of 2015 & IA No.250 of 2015 & 436 of 2015

Dated : 4th January, 2017

In the matter of:

Bhartiya Nabhikiya Vidyut Nigam Ltd.

... Appellant(s)

Vs.

Power Grid Corporation of India Ltd. & Ors.

... Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **15th February, 2017.**

Court Master

suman